

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 102
New IA-399/2024
In
IB-29(ND)/2018

IN THE MATTER OF:

Standard Chartered Bank

Vs

M/s. Woolways India Ltd.

.....**APPLICANT/PETITIONER**

.....**RESPONDENT**

SECTION

U/s 7 of IBC, 2016

Order delivered on 31.01.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator : Mr. Abhishek Bose, Advocate along with
Mr. Sajeve Bhushan Deora, Liquidator

For the Respondent :

ORDER

New IA-399/2024:-

This is the 18th Progress Report filed by the Liquidator is taken on record,
subject to just exceptions.

IA disposed of.

Sd/-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)

Shammy
31.01.2024